

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-225

Appeal No. - 116/252/ND/2020

IN THE MATTER OF:

Ravi Monga

Vs.

ROC

....Applicant

.....Respondent

SECTION

U/s 252

Order delivered on 24.12.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

None appeared on behalf of the appellant. Adv. Easha Kadian, Ld. Counsel for the IT Deptt and Ld. AROc appeared. List the matter on **18.02.2021**. Income Tax Dept representative is directed to file their report within two weeks from today.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)